

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 621
04/241- 242/ND/2022

IN THE MATTER OF:

Mr. Arvind Kumar and Anr.

...APPLICANT

Vs.

M/s. Maharaja Agrofoods Pvt. Ltd. And Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 13.03.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:

For the Respondent

:Adv. Anuj Malhotra

ORDER

Due to paucity of time, matter is now adjourned to **17.04.2023.**

Sd/-
(Court Officer)